

T.P.(Crl.) No. 449 OF 2002

ITEM No.63

Court No. 2

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition.(Crl.) No. 449/2002

NILAM KATARA

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With Appln(s). for stay, exemption from filing O.T.& directions)
(Office Report)

Date : 29/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s)

Ms. Kamini Jaiswal,Adv.
Ms. S.Bakshi & Ms.A.Rao,Advs.

For Respondent (s)

Mr. V.A. Mohta,Sr.Adv.
Mr. D.K.Garg,Adv.
Mr. B.S. Biwaria,Adv.
Mr. C.N. Sree Kumar,Adv.
Mrs. Rekha Pandey,Adv.
M/s Pramod Swarup,Ms.Pareena Swarup,
C.D.Singh & Praveen Swarup,Advs.

UPON hearing counsel the Court made the following
O R D E R

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.SP2

Heard Mr. Mohta for the accused respondents.
A weeks time is allowed to file any counter affidavit
to the application for transfer.
Put up after one week.

.SP1

(Y.P.Dhamija)
Court Master

(Suneet Bala Sharma)
Assistant Registrar